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Fixation of Tenure of Sub-Registrars and Stamp Auditors in Delhi Administration

3722. SHRI KAMAL NATH JHA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Collector of Stamps Delhi Administration, has recommended for fixation of tenure for two years in the case of Sub-Registrars and Stamp Auditors in Delhi Administration on the representation of Stamp Auditors:
- (b) if so, the reasons, for not implementing the recommendations far:
- (c) whether any Sub-Registrar has completed more than three years service as such and has not been transferred as Stamp Auditor so far; and

(d) if so, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH); (a) and (b). According to the information supplied by Delhi Administration the proposal of Collector of Stamps has been rejected by them in view of the general transfer policy which envisages a tenure of three years.

(c) and (d). Yes, Sir. There has been one case which has been due to administrative reasons.

Car manufacturing Units

3723. SHRI KRISHAN KUMAR GOYAL: Will the Minister of INDUS-TRY be pleased to state:

(a) the number of car manufactur_ ing units and their existing capacity;

- (b) the number of Car manufacturing units proposed to be given permission for foreign collaboration their installed capacities;
- (c) whether any study has been made about the demand pattern and car production by the present manufacturers and foreign collaborations; and
 - (d) if so, the details thereof?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI). The following units are licensed to manufacture passenger cars for the capacities indicated:-

- (a) Hindustan Motors Ltd.. Calcutta — 30,000 nos, p, a.
- (b) Premier Automobiles Bombay - 18,000 nos, p. a.
- (c) Standard Motor Products Ltd., Madras - 2,600 nos. p. a.

In addition, the public sector project Maruti Udyog Limited has been given a letter of intent for the manufacture of 1,40,000 passenger cars and light utility vehicles per annum. Sunrise Auto Industries Ltd., is registered with the DGTD to manufacture 3000 vehicles per annum.

- (b) No proposal for any other car manufacturing unit is under the consideration of the Government.
- (c) and (d). It has been estimated that the demand for passenger cars by 1989-90 would be about 1,50,000 Nos. per annum.

Manufacture of Carbon Brushes hy Railways

3725. SHRI ZULFIQUAR KHAN: Will the Minister of INDUS-TRY be pleased to state:

(a) whether Government have allowed the Railways to manufacture carbon brushes for use in their diesel component unit at Patiala;

- (b) whether it is also a fact that the above item fall in the category reserved items for small scale industries: and
- (c) if so, the reasons for allowing the Railways to manufacture this item, when the demand has never exceeded the supply/production capacity of this item?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) Ministry of Railways have reported the setting up of a captive and inhouse capacity for the manufacture of carbon brushes at DCW/Patiala to exclusively meet the Railway's own requirements. Under Sections 11, 11A and 13 of the IDR Act, no licence or permission is needed for the Central Government or an undertaking [departmental) owned by the Central Government for setting up a new industrial undertaking, manufacture of a new article and expansion of an existing undertaking.

- (b) Yes, Sir.
- (c) Ministry of Railways have reported that quality of carbon brushes used for traction application is of paramount importance and any inconsistent quality can lead to serious repercussions in the shape of failure of costly equipment, besides dislocation of train service due to locomotive failures. Railways have been experiencing difficulty with regard to the quality of carbon brushes supplied by indigenous manufacturers. With a view to safeguard costly and vital traction equipment used on locomotives, Railways have decided to set up a captive unit at DCW, Patiala to meet their own demand. Carbon brushes needed for applications other than traction equipment used on locomotives, will continue to be purchased from the trade as hitherto.